



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07th March, 2023

NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date of Hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 561 of 2023 (With Defects)	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	28.02.2023	14.03.2023
2.	Comp. App. (AT) (Ins) No. 767 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With	28.02.2023	14.03.2023
3.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 (PH)	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd. & Anr.	28.02.2023	14.03.2023
4.	Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022 (PH)	Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.	28.02.2023	14.03.2023

5.	Comp. App. (AT) No. 102 of 2022 & I.A. No. 2887, 2888 of 2022 (PH)	A.P Refinery Pvt. Ltd & Ors. Vs. AARKAY Chemicals Pvt. Ltd. & Ors. With	02.03.2023	15.03.2023
6.	Contempt Case (AT) No. 13 & 14 of 2022 in Comp. App. (AT) No. 394 of 2017 & 55 of 2018 (PH)	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	02.03.2023	15.03.2023
7.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd. With	01.03.2023	16.03.2023
8.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	01.03.2023	16.03.2023
9.	Comp. App. (AT) (Ins) No. 353 of 2019 (PH)	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	24.02.2023	21.03.2023
10.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	24.02.2023	21.03.2023
11.	Comp. App. (AT) (Ins) No. 363 of 2022 & I.A. No. 963, 964, 965 & 1338 of 2022	Zexus Air Service Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmad	03.03.2023	22.03.2023
12.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	06.03.2023	23.03.2023
13.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	06.03.2023	23.03.2023
14.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With.	06.03.2023	23.03.2023

15.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	06.03.2023	23.03.2023
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By order of Hon'ble Chairperson

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Registrar